

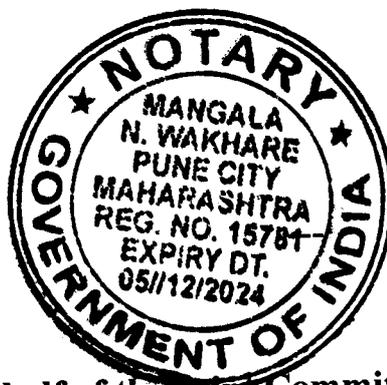
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
(By Video Conferencing)
Original Application No. 28/2019(WZ)

Mr. Tanaji Balasaheb Gambhire

Applicant(s)

Versus

Union of India & Ors.



Respondent(s)

**Affidavit in Reply on behalf of the Joint Committee in compliance of the
Hon'ble NGT Order passed on 26/10/2021**

I, Nitin Shinde, Age – 56 years, Occupation – Service, the in-charge Regional Officer of the Maharashtra Pollution Control Board at Pune having office at 03rd Floor, Jog Center, Wakdewadi, Pune – 411 003, do hereby state on solemn affirmation as under –

- 1) I say and submit that Hon'ble NGT vide Order dated 05/02/2020 remand the matter back to the Committee again for examining the questions afresh based upon the points taken by the Applicant in his objections and permitted the Applicant to present and also to participate in order to ensure effective exercise to be undertaken by the Committee.

2) I say and submit that the Respondent Board has requested the Applicant vide e-mail dated 12th July, 2020 to remain present during the visit of the joint committee on 14th July, 2020 to the site. The said mail dated 12/07/2020 is attached and annexed herewith as an Annexure – 1. However, the applicant could not remain present during the visit of the joint committee due to Covid – 19 Pandemic Lockdown from the month of March, 2020 and thereafter inadvertently the Joint Committee could not inform the Applicant about the visit of the joint committee.

3) I say and submit on behalf of the Joint Committee that Joint Committee will again carry out the inspection and examine the objections raised by the applicant in his presence.

4) I say and submit that being the Member of the Joint Committee, the Respondent-Board has always held this Hon'ble Tribunal at highest regard and respect. The orders passed by this Hon'ble Tribunal have always been followed and complied in its true letter & spirit.

Solemnly affirmed on this 07th day of December, 2021.

I know the affiant.

FOR AND ON BEHALF OF THE
JOINT COMMITTEE

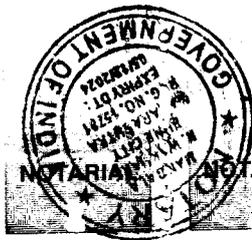
ADVOCATE **BEFORE ME**

Nitin Shinde
07/12/21
(Nitin Shinde)

I/c Regional Officer, MPCB Pune

M. N. Wakhare
MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

07 DEC 2021



Annexure - 1

**Fwd: Visit of the committee to the project Commercial Mall, 93, Avenue,
Near Croma Mall, Wanwadi, Pune in OA No. 28/2019.**

SRO Pune 1 <sropune1@mpcb.gov.in>

Tue 07-12-2021 15:58

To: Netra Chaphekar <lo@mpcb.gov.in>

Madam,

Forwarding herewith mail forwarded to Mr. Tanaji Gambhire to attend meeting

Get Outlook for Android

From: SRO Pune1

Sent: Sunday, July 12, 2020 5:54:09 PM

To: tanaji_9june@yahoo.com <tanaji_9june@yahoo.com>

Cc: Dr. Y.B. Sontakke <jdwater@mpcb.gov.in>; RO Pune <ropune@mpcb.gov.in>; SRO

Pimprichinchwad <sropimprichinchwad@mpcb.gov.in>

Subject: Visit of the committee to the project Commercial Mall, 93, Avenue, Near Croma Mall,
Wanwadi, Pune in OA No. 28/2019.

Sir,

As per Hon'ble NGT order in OA No. 28/2019, committee propose to visit the project on
14/07/2020.

You are requested to remain present at site during visit.
Time will be communicated by phone in advance.

Thanks and Regards

Praap Jagtap

SRO MPCB PUNE1



Sent from Outlook Mobile